

**ADDRESS BY HON'BLE THE CHIEF JUSTICE SHRI DIPANKAR DATTA,  
AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE DR.  
JUSTICE RAMCHANDRA DATTATRAYA TULPULE, FORMER JUDGE OF  
THE BOMBAY HIGH COURT, ON 4<sup>th</sup> FEBRUARY, 2022 AT 10 AM, IN  
ROOM NO.46 CENTRAL COURT HALL, MAIN BUILDING, HIGH  
COURT, BOMBAY.**

**My esteemed sister and brother Judges,**

**Shri Anil Singh,  
Additional Solicitor General of India,**

**Dr. Uday P. Warunjikar, Member,  
Bar Council of Maharashtra & Goa,**

**Dr. Birendra Saraf, Vice-President, Bombay Bar Association,**

**Shri Sanjeev P. Kadam, President,  
Advocates' Association of Western India,**

**Shri Nilesh Modi, Honorary Secretary,  
Bombay Incorporated Law Society,**

**Esteemed Senior Advocates and other learned members of the Bar,**

**Members of the Tulpule family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

We have assembled this morning to pay obeisance to **Dr. Justice Ramchandra Dattatraya Tulpule**, a distinguished former Judge of the Bombay High Court, who left for his heavenly abode on the first day of this year at the ripe old age of 100.

Although parting is always painful and it is really sad that Justice R.D. Tulpule is no longer in our midst, His Lordship lived a life full of honours and achievements and would remain as one worthy of emulation.

Justice R.D. Tulpule was born on 29<sup>th</sup> April 1921 and completed his schooling and college from Poona. After completion of college education, he worked for the Armament Factory in Khadki during World War II as also in the Bombay Municipal Corporation. His Lordship obtained the Bachelor's Degree in Law from the Government Law College, Bombay with Honours in 1948, whereafter he was enrolled as an advocate of the High Court of Bombay in 1950. His Lordship practised at Poona, Ahmednagar, Sangli and Kolhapur Districts till 1962. During this period, for some time, he worked as Professor of Law in the Poona Law College.

His Lordship upon joining judicial service was appointed as an Assistant Judge in 1963 and was promoted as a District Judge in April, 1966 in which capacity he worked at Nanded, Amravati and Aurangabad. Between 1968 and 1972, His Lordship worked as a Member of the Industrial Tribunal. In the year 1969, His Lordship attended a course on Fellowship offered to him by the State College of Trial Judges, University of Nevada at Reno in the United States of America. After having worked as District Judge, Jalgaon from June, 1972 to November, 1972, His Lordship was appointed as Judge of the Bombay City Civil Court. While working as a District Judge, he was conferred with Doctorate in Law for his Thesis on "Law on Preventive Detention, Principles and Practice 1950-1970".

His Lordship was elevated as an Additional Judge of the Bombay High Court on 20<sup>th</sup> January, 1978 and in the same year, i.e., on 28<sup>th</sup> November, 1978, was appointed as a permanent Judge. His Lordship demitted office on 29<sup>th</sup> April, 1983.

After retirement, His Lordship was designated as a Senior Advocate by the Supreme Court of India on 28<sup>th</sup> July, 1983. His Lordship resumed practice in the Supreme Court in matters involving Commercial Contracts, Construction & Shipping, Industrial Disputes, etc. His Lordship was also enrolled on the panel of Indian Council of Arbitration and had a successful stint as an Arbitrator from 1986 to 2000. Significantly, His Lordship had worked till the age of 80 years.

During his relatively short tenure as a Judge of the Bombay High Court, the outstanding qualities that Justice R.D. Tulpule possessed paved the way in rendering innumerable path-breaking judgments.

Justice R.D. Tulpule was also actively associated with the functioning of an NGO i.e., Non-Resident Indian Parents Organization (NRIPO). Some of the main objects of the said NGO are: enlightening members on changes in documentation and procedures relating to visa, passport, Overseas Medical Insurance, getting information from the members about their travel plans for visiting children, etc. His Lordship was primarily involved in advising the said NGO on various legal issues. In addition, His Lordship's ventures included creation of a Charitable Trust, namely, RM Tulpule Charitable Trust, and an Endowment with Chair Professorship at Tata Institute of Fundamental Research (TIFR) both of which focussed on addressing environmental challenges via research, development and sponsorship of technology projects.

Fondly known as 'Appa (Saheb)', His Lordship's life is an inspiration and an example of what one can achieve with sheer will, determination, hard work, industry and perseverance.

It is my utter misfortune that I missed the opportunity of meeting His Lordship and to personally seek the blessings of such a great and multi-faceted personality.

His Lordship is survived by his son Bhalchandra Tulpule, who is an Aerospace Engineer. I hope and trust that he and his family members would faithfully carry forward the legacy and ideas left behind by Justice R.D. Tulpule.

On behalf of my esteemed colleagues and on my personal behalf, I extend sincerest condolences to the members of the bereaved family. I pray that the Almighty give them the strength to bear the irreplaceable loss and also pray that the noble soul of Justice R.D. Tulpule attains "sadgati".

Om Shanti ! Shanti !! Shanti !!!

**ADDRESS BY SHRI ANIL SINGH, ADDITIONAL SOLICITOR GENERAL OF INDIA, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE DR. JUSTICE RAMCHANDRA DATTATRAYA TULPULE, FORMER JUDGE OF THE BOMBAY HIGH COURT, ON 4<sup>th</sup> FEBRUARY, 2022 AT 10 AM, IN ROOM NO.46 CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.**

**Hon'ble the Chief Justice,**

**Hon'ble Judges of this Court,**

**Dr. Uday P. Warunjikar, Member,  
Bar Council of Maharashtra & Goa,**

**Dr. Birendra Saraf, Vice-President, Bombay Bar Association,**

**Shri Sanjeev P. Kadam, President,  
Advocates' Association of Western India,**

**Shri Nilesh Modi, Honorary Secretary,  
Bombay Incorporated Law Society,**

**Esteemed Senior Advocates and other learned members of the Bar,**

**Members of the Tulpule family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

I share the sentiments expressed by the Hon'ble Chief Justice. Passing of Justice R. D. Tulpule a former judge of Bombay High Court is a loss to the legal profession and to the society in general.

After being enrolled as an Advocate in 1953, Justice Tulpule practiced at Pune, Ahmednagar, Sangli and Kolhapur districts.

Before being appointed as the judge of Bombay High Court on 28.11.1978, Justice Tulpule had worked as Assistant Judge and District Judge. He retired on 29.03.1983.

Justice Tulpule has made immense contribution in the development of law as an Advocate and as a Judge of District Court and High Court. He handled various types of civil, criminal and constitutional matters.

Apart from being a legal luminary, Justice Tulpule was also a prolific writer and avid reader.

He authored several columns and writings on various law related subjects and also wrote bravely about the concerns that the legal fraternities faced during his time.

In one such writing, by Justice Tulpule on the state of legal education in India, published in the Bar Council of India Journal, Vol-III, almost a decade back, he said and I quote:

“Any system of professional education and in particular that concerned with legal education must cater and provide for those entering the legal field with the objective of pursuing a legal career. The system should be such as will discourage persons who do not have an objective of legal career and drift to courses of law, more because they have not been successful at their other attempted careers and fields. It should not be the last haven or resort for rejects from other competing and attractive fields of career. Once that objective is borne in mind, the system must be so fashioned to secure that objective. Every system of legal education which is designed to achieve ultimate objective of preparing persons for a legal career. must not only aim at preparing for good legal practitioners who will function in a court of law, but must also impart legal skills and equipment to men who want to specialize in the various job opportunities and requirements which have already opened up.”

Justice Tulpule has authored several noteworthy judgments on both the civil and the criminal side. Justice Tulpule's judgment in the matter of *Madhuvanti Thatte v. State of Maharashtra* in a university admission matter shows his concern for the young students and his liberal approach in interpretation of laws to enable young students to get admission in the college they desire.

Senior Advocate Mr. Prasad Dhakephalkar informed me that, during the time his father was a judicial officer in the lower court, Justice Tulpule was also presiding as a District Judge. Mr. Dhakephalkar's father has informed him that, apart from being a legal luminary, Justice Tulpule possessed a striking personality and was always known to be one of the most well-dressed, handsome judges during his time.

Justice Tulpule was extremely gracious in his approach towards young advocates appearing before him. Justice Tulpule was also known for his polite conduct with the lower judicial officers and his staff.

Justice Tulpule will be truly missed by judges and lawyers alike. His demise is an immense loss to the legal fraternity. I, myself and on behalf of Advocate General of Maharashtra offer my deepest condolences to his family and pray that his soul may rest in eternal peace.

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**ADDRESS BY DR. UDAY P. WARUNJIKAR, MEMBER, BAR COUNCIL OF MAHARASHTRA & GOA, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE DR. JUSTICE RAMCHANDRA DATTATRAYA TULPULE, FORMER JUDGE OF THE BOMBAY HIGH COURT, ON 4<sup>th</sup> FEBRUARY, 2022 AT 10 AM, IN ROOM NO.46 CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.**

**Hon'ble the Chief Justice,**

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**Shri Nilesh Modi, Honorary Secretary,  
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**Esteemed Senior Advocates and other learned members of the Bar,**

**Members of the Tulpule family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

I fully associate myself with the sentiments expressed by the Hon'ble Chief Justice and other earlier Hon'ble Speakers.

On behalf of the Advocates, Chairman, Vice-Chairman of Bombay Council of Maharashtra and Goa and 2 Lakh lawyers enrolled in the State of Maharashtra and Goa, I respectfully pay homage to Justice Ramchandra Dattatraya Tulpule.

Every human being carries a dream to enjoy full 100 years life, but very few are successful in achieving 100 years life milestone. Justice R. D. Tulpule – born in the year 1921, successfully completed 100 years of his life. After completing the school education from Shri Gopal Education Society's Secondary School, Pune, Justice Tulpule became a student of Sir

Parshuram Bhau College, Pune. After completion of his College Education, Justice Tulpule came to Mumbai for the job. In the year 1946, he enrolled with Government Law College for acquiring degree in the field of law. Though in the year 1948, Justice Tulpule acquired the qualification of LLB, he was still in employment. In the year 1953, he enrolled with the Bar Council. At that point of time, the Bar Council was governed by The Indian Bar Council Act, 1926 (The Act prior to Advocate's Act, 1961). After becoming a lawyer, Justice Tulpule practiced mostly in the Southern and Western parts of Maharashtra, more particularly Pune, Ahmednagar, Sangli and Kolhapur. In the year 1963, Justice Tulpule was selected as Assistant Judge and within a span of 3 years, he was promoted as a District Judge. During his tenure as District Judge, he had received fellowship from the University of Nevala, USA. Justice Tulpule had submitted a thesis to Mumbai University and he was awarded PhD. His topic of thesis was "Preventive Detention". In the year 1978, Justice Tulpule became as a Judge of the High Court. Within a span of 10 months, Justice Tulpule was made a permanent Judge. On 29<sup>th</sup> April, 1983, Justice Tulpule attained the age of superannuation as Judge of this August institution. He was designated as Senior Advocate by the Supreme Court of India on 28<sup>th</sup> July, 1983. After his retirement, Justice Tulpule was associated with Central Government Industrial Tribunal. The Awards which were delivered by Justice Tulpule as a member of the Industrial Tribunal were referred in various judgments. Those Awards were confirmed up to the Hon'ble Supreme Court.

Justice Tulpule had maximum sitting at Nagpur Bench of our High Court. He had delivered judgments when he was sitting with Justice C. S. Dharmadhikari. He had delivered judgments when he was Senior Judge in the Division Bench with Justice R.S. Bhosale as well as Justice R. S. Padhaye.

The judgments delivered by Justice Tulpule have been referred by most of the Hon'ble Judges of Bombay High Court who were having labour

assignments in recent past. It includes Justice S. H. Kapadia, Justice Dr. Chandrachud, Justice Khandeparkar, Justice Nishita Mhatre, Justice Nitin Jamdar and even Justice Kochar.

The principles of fixation of wages, the principle of Industry cum region, fixation of Dearness Allowance, are the topics in which Justice Tulpule has given substantive contribution.

On 1<sup>st</sup> January, 2022 Justice Tulpule left for heavenly abode leaving behind his son, daughter-in-law and grandson who all are Ph.D. holders.

On behalf of members of the Bar Council of Maharashtra and Goa, as well as on behalf of the Chairman, Vice Chairman and elected Members of the Bar Council of Maharashtra and Goa, I express our deep condolence to the family members of Justice Tulpule. It is learnt that family members have formed trust in the name of Justice Tulpule.

God give enough strength to the family members of late Justice Tulpule to face this loss. Let his soul rest in eternal peace.

Om Shanti ! Shanti !! Shanti !!!

**ADDRESS BY DR. BIRENDRA SARAF, VICE-PRESIDENT, BOMBAY BAR ASSOCIATION, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE DR. JUSTICE RAMCHANDRA DATTATRAYA TULPULE, FORMER JUDGE OF THE BOMBAY HIGH COURT, ON 4<sup>th</sup> FEBRUARY, 2022 AT 10 AM, IN ROOM NO.46 CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.**

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**Shri Nilesh Modi, Honorary Secretary,  
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**Esteemed Senior Advocates and other learned members of the Bar,**

**Members of the Tulpule family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

I associate myself with the sentiments expressed by my Lord the Chief Justice and the other speakers before me.

I never had the privilege of seeing Justice Ramchandra D. Tulpule, but, Mr. Prasad Dhakephalkar, a Senior member of our Bar, remembers him as a handsome gentleman with wavy hair and royal looks.

As a Judge, senior members of the Bar remember him as a polite but firm Judge who did not tolerate lack of preparation or indiscipline. He authored a large number of judgments on varied subjects such a rent laws, land ceiling laws, MHADA Act, admission to medical colleges, Public Trust Act, Co-operative Societies Act and even the CPC.

His friends remember him as a man with varied interests. Popularly known in his family as Appasaheb, Justice Tulpule was an avid reader and propagator of Marathi literature and used to even send Marathi books to his son in the United States.

His interests in academics continued all throughout. When his son was doing his Ph.D. in the US, he was also doing his Ph.D. from the Mumbai University. He often joked that he needed to complete his Ph.D. before his son-something which he did achieve. Even after his retirement, he authored several books on law, philosophy and general literature. He used to even teach.

He had desired that all his assets be converted into a foundation for charitable and educational purposes which his son Mr. Bhalchandra Tulpule has already done in Pune.

After a fulfilling life, Justice Tulpule passed away on 1<sup>st</sup> January, 2022. On behalf of all the members of the Bombay Bar Association, I express my heartfelt condolences to his family and friends. May he finds his peace in the next world and his soul rest in peace.

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**ADDRESS BY SHRI SANJEEV P. KADAM, PRESIDENT, ADVOCATES' ASSOCIATION OF WESTERN INDIA, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE DR. JUSTICE RAMCHANDRA DATTATRAYA TULPULE, FORMER JUDGE OF THE BOMBAY HIGH COURT, ON 4<sup>th</sup> FEBRUARY, 2022 AT 10 AM, IN ROOM NO.46 CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.**

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**Esteemed Senior Advocates and other learned members of the Bar,**

**Members of the Tulpule family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

Today, we have assembled here to pay our homage to a centurion, late Dr. Justice R. D. Tulpule. I was not even born when Justice Tulpule was appointed as an Assistant Judge in 1963 after he completed his law education from Government Law College and had enrolled as a Lawyer in 1953.

Justice Tulpule worked in Lower Judiciary at different places in Maharashtra and was promoted as a District Judge in 1966.

On 20<sup>th</sup> January 1978 Justice Tulpule was appointed as an Additional Judge of Hon'ble Bombay High Court and was appointed as a permanent Judge very soon i.e. on 28<sup>th</sup> November, 1978. He worked in that capacity till his retirement on 29<sup>th</sup> April, 1983.

A Judge of an earlier era to which the younger generation did not have an advantage to hear to or to learn from, however, his work, his judgments are there as a guiding factor for the new generation of lawyers. Justice Tulpule fulfilled his life with all achievements, including a doctorate (Ph.D.) awarded by the Mumbai University. He was basically a district man from Sangli, Kolhapur. He did his graduation from Sir Parshuram Bhau College, Pune. Justice Tulpule completed his life by serving the society in different manners. Justice Tulpule though may not be returned but would be remembered.

On behalf of Advocates' Association of Western India and all the members I offer my heartfelt condolences to family of Dr. Justice Tulpule.

May his soul rest in peace.

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**ADDRESS BY SHRI NILESH MODI, HONORARY SECRETARY, BOMBAY INCORPORATED LAW SOCIETY, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE DR. JUSTICE RAMCHANDRA DATTATRAYA TULPULE, FORMER JUDGE OF THE BOMBAY HIGH COURT, ON 4<sup>th</sup> FEBRUARY, 2022 AT 10 AM, IN ROOM NO.46 CENTRAL COURT HALL, MAIN BUILDING, HIGH COURT, BOMBAY.**

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**Ladies and Gentlemen!**

Justice Dr. Ramchandra Dattatraya Tulpule, was born on 29<sup>th</sup> April, 1921. He was educated at Shri Gopal Education Society's Secondary School, Pune from 1930 to 1937 and completed his graduation from Sir Parsharam Bhau College in 1941. While working in Mumbai Municipal Corporation, he obtained his Law Degree from Mumbai University through Government Law College, in 1948. He was enrolled as an Advocate of the Bombay High Court in about 1953, and practised at Pune, Ahmednagar, Sangli and Kolhapur. In a short span of time, he became a renowned first-class Lawyer in Pune.

He was appointed as an Assistant Judge in 1963 and was promoted as a District Judge in 1966. In the year 1969, he attended a course on

Fellowship offered to him by the State College of Trial Judges, University of Nevada at Reno in U.S.A.

Justice Dr. R.D. Tulpule was appointed as an Additional Judge of the Bombay High Court on 20<sup>th</sup> January 1978 and as a permanent Judge on 28<sup>th</sup> November, 1978. He retired on 29<sup>th</sup> April, 1983.

After his retirement in 1983, he served the Industrial Special Tribunal and as an Arbitrator until 2005. He was giving legal advice to the Non-Resident Indian Parents Organization (NRIPO). Justice Tulpule was empanelled on the Indian Council of Arbitrators. Justice Tulpule is not of the mark when he observes that the creamy layer of the students prefers to choose other disciplines like medicine, engineering, electronics, etc., and drift to law only as a last resort when they do not secure admission in the disciplines of their choice.

Justice Tulpule being an avid cricketer completed a century. He is survived by a son, Bhalchandra Tulpule a daughter-in-law and a grandson.

I share the sentiments expressed today My Lord the Chief Justice and my colleagues, on behalf of the Bombay Incorporated Law Society and its members. I convey our deepest condolences on the loss of Justice Dr. R. D. Tulpule to the bereaved family and pray for his soul to rest in peace.

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